NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/71/KOB/2019
SECTION	213,241 & 242 C/ACT
NAME OF PARTIES	T R VENUGOPAL & 3 OTHERS V/S ELITE FOODS PVT LTD & 16 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, GOKUL KRISHNAN R.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI, ANIL D NAIR, PHILIP MATHEW

25 JUNE 2024

O R D E R

IA(C/ACT)/ 104/KOB/2024 in CP/71/KOB/2019

List the matter for further consideration on **26.06.2024.**

CP/71/KOB/2019

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Petitioners through virtual mode. Learned Senior Counsel, Mr. Shankar Narayan appears on behalf of Respondents through virtual mode.

Both parties inform this bench that proceedings of NCLT have been stayed for a period of 3 weeks by the Hon'ble High Court of Kerala.

Learned Senior Counsel appearing on behalf of the Respondents has orally stated that he will mention the case today before the Hon'ble High Court of Kerala for vacating the stay. Hence requested to list the matter tomorrow. Request not opposed.

Hence in the interest of justice, matter is renotified to **26.06.2024**, to await the outcome as to whether the stay continued or gets vacated by the Hon'ble High Court of Kerala.

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)